

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI**

Original Application No. 450/2021

IN THE MATTER OF:

Anil Kumar

... Applicant

Versus

Govt. of NCT of Delhi

.... Respondents

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Filed by



(Satender Kumar)

Sr. Environmental Engineer

Date: 29th.03.2023

Place: Delhi

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**ADDITIONAL STATUS REPORT ON BEHALF OF DELHI
POLLUTION CONTROL COMMITTEE IN TERMS OF THE
ORDER DATED 28.01.2022.**

IT IS MOST RESPECTFULLY SHOWETH:

1. That this Hon'ble Tribunal took up the above referred matter on 28.01.2022 and was pleased to take action against the premises of CNG Pump Station, Mangol Puri, Outer Ring Road, Delhi which was causing noise pollution.
2. That in compliance with the order passed by this Hon'ble Tribunal DPCC filed a status report before this Hon'ble Tribunal on 25.07.2022, which is available on the records of this Hon'ble Tribunal.
3. That, further, a joint inspection was carried out on 09.02.2023 by the representative of DPCC, IGL Ltd. and District Magistrate (North West). During the inspection it was observed that:
 - i. Unit has two CNG compressors operated one by electric motor of 330 KW, and other one operated by engine of capacity 215 HP (160 KW).
 - ii. Both the CNG compressors are installed in acoustic enclosure in the premises at rear side towards complainant premises.
 - iii. Noise barrier/partitions are provided at the rear side on boundary wall towards complainant.



iv. DPCC lab conducted Noise monitoring during the inspection. 2

Copy of the inspection report dated 09.02.2023 alongwith photographs and Noise Monitoring Report of M/s IGL-CNG Filling Station, Mangolpuri, Outer Ring Road, Delhi-83 are enclosed herewith as **ANNEXURE-1 (Colly)**.

4. Both the CNG compressors are installed in acoustic enclosure in the premises at rear side towards complainant premises. Noise barrier/partitions are provided at the rear side on boundary wall towards complainant residence. Thus these measures are adequate to control the noise. Further, the location of the society, is on outer ring road which is commercial area. The noise monitoring report is near to the permissible noise standards.

5. The present status report may kindly be taken on record.

Date: 29th March, 2023

Place: Delhi


(Satender Kumar)
Sr. Environmental Engineer

Joint Inspection Report in NGT matter O.A No 450/2021

As per the Hon'ble NGT order dated 28.01.2022 in O.A No 450/2021 in the matter of "Anil Kumar Vs Govt. of NCT of Delhi" regarding noise pollution caused by the CNG Pump/ Station, Mangolpuri, Outer Ring Road, Delhi. As per the said order, a Joint Committee was constituted comprising of DPCC, Chairman, IGL Ltd. and District Magistrate-North West.

On 09.02.2023 inspection of CNG Pump/ Station, Mangolpuri, Outer Ring Road, Delhi was carried out by the nominated members of Joint Committee and following are the observations:

1. Unit has two nos. CNG compressors operated one by electric motor of 330 KW, and other one operated by engine of capacity 215 HP (160 KW).
2. Both the CNG compressors are installed in acoustic enclosure in the premises at rear side towards complainant premises.
3. Noise barrier/partitions are provided at the rear side on boundary wall towards complainant
4. Noise monitoring of the unit was conducted in the presence of :

IGL : Sh. Santosh Bhakat (DGM) *S. Bhakat*
Col. Sh. Sanjay Sharma (Station Operator) *Sanjay Sharma*

DM Kanjhawala : Sh. Shyam Singh Dangwal (Tehsildar) *Shyam Singh Dangwal*

DPCC : Sh. Trilok Chand (AEE) - *T. Chand*
Sh. Deepanshu puri (JEE) *Deepanshu Puri*
Sh. Shivam Pandey (JEE) *Shivam Pandey* - *09/02/2023*

SHYAM SINGH DANGWAL
Executive Magistrate (Rohini)
D.C. Office, Distt. (NW)
Kanjhawala, Delhi-110081



 **GPS Map**
Camera Lite

**Vidya Vihar Apartments, West Enclave, Pitam Pura, Delhi,
110034, India**

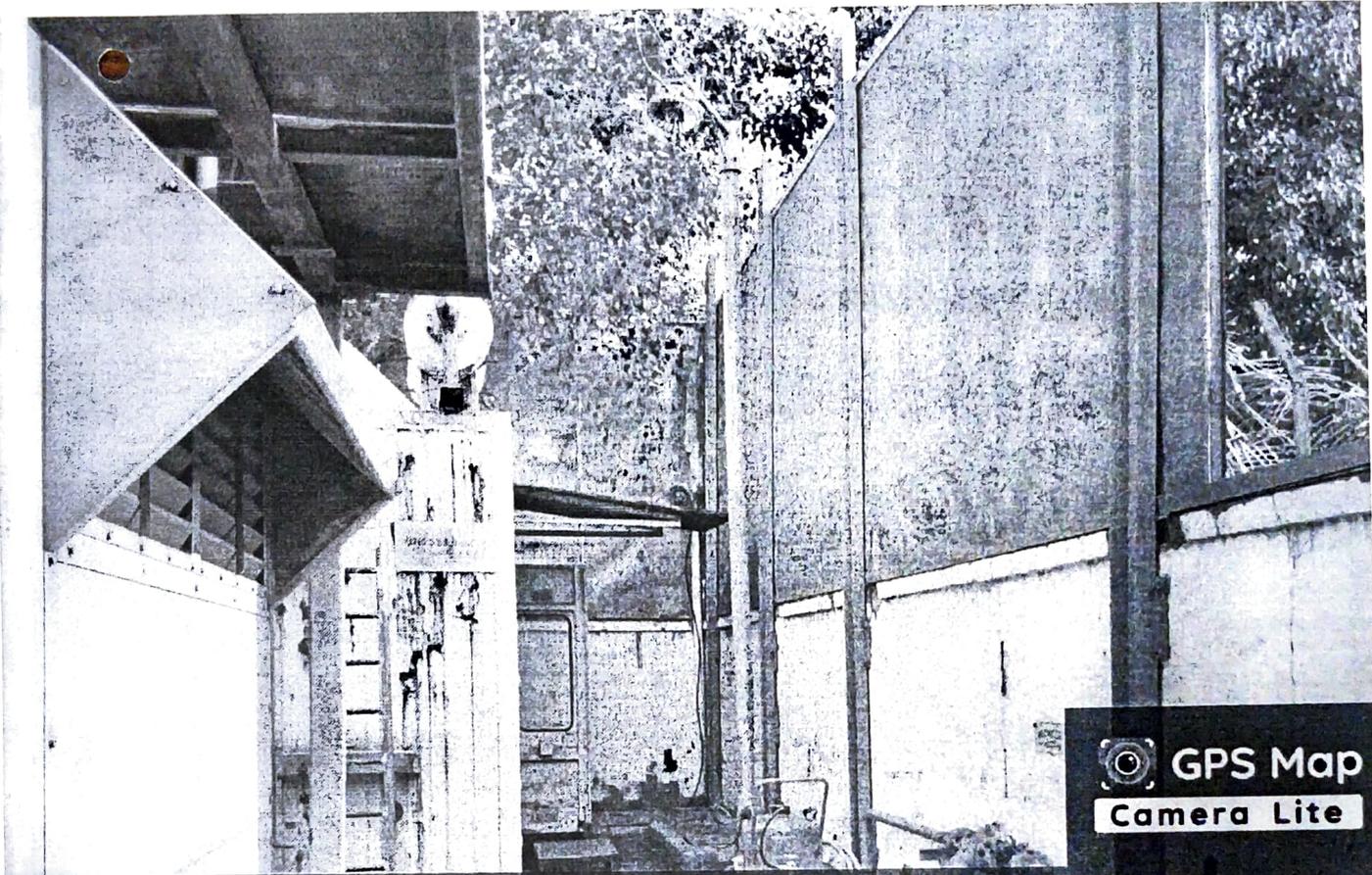
**Latitude
28.6904798°**

**Longitude
77.09790902°**

**Local 03:16:28 PM
GMT 09:46:28 AM**

**Altitude 12.83 meters
Thursday, 09.02.2023**

5



 **GPS Map**
Camera Lite

**M3RX+75V, Mangol Pur Kalan, Mangolpuri, New Delhi, Delhi
110083, India**

Latitude
28.69044586°

Longitude
77.09760757°

Local 02:39:24 PM
GMT 09:09:24 AM

Altitude 12.83 meters
Thursday, 09.02.2023

6



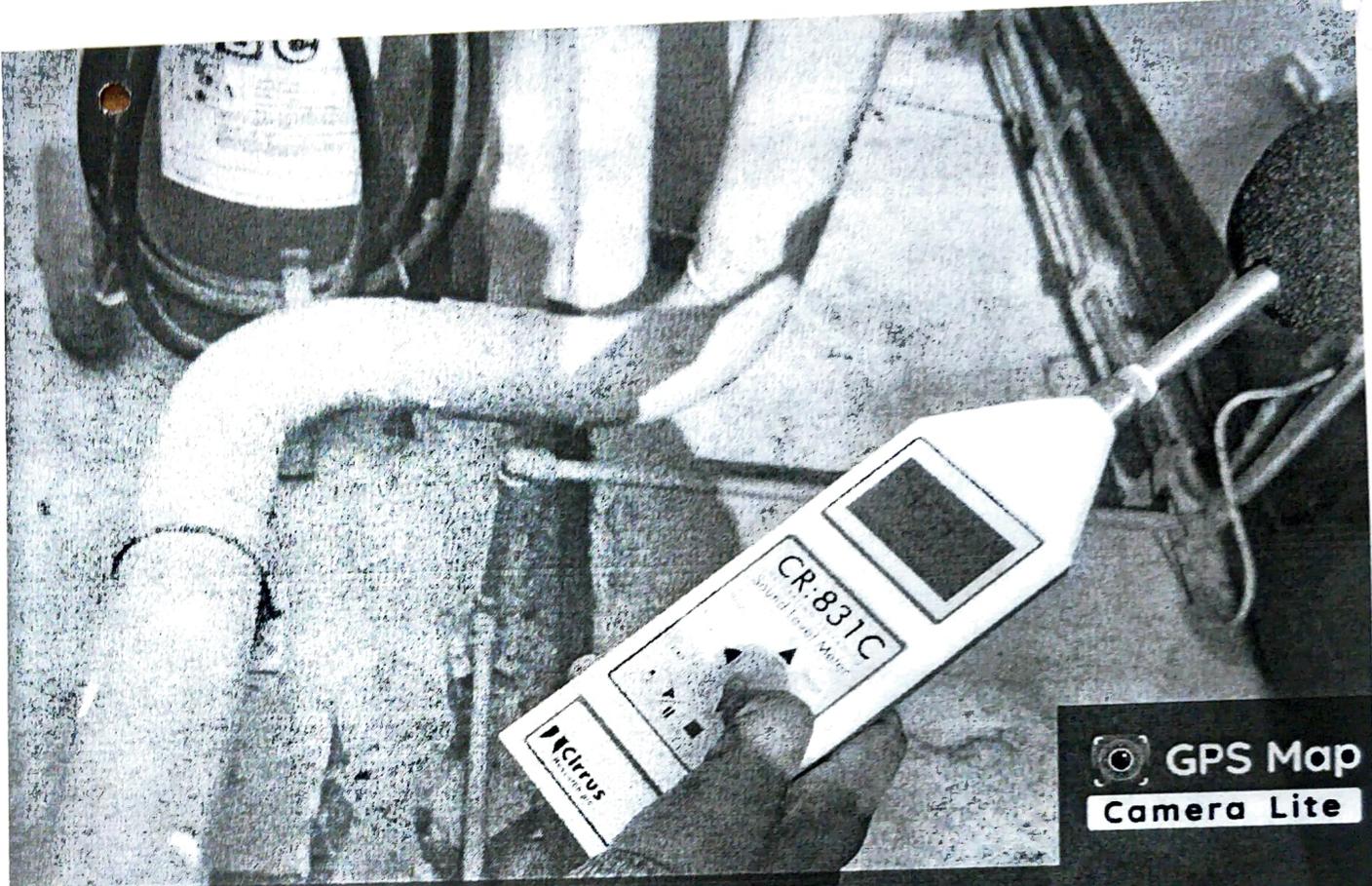
Mangol Puri Flyover Start, Mangol Pur Kalan, Mangolpuri,
Delhi, 110034, India

Latitude
28.6906095°

Local 03:21:25 PM
GMT 09:51:25 AM

Longitude
77.09748617°

Altitude 12.83 meters
Thursday, 09.02.2023



 **GPS Map**
Camera Lite

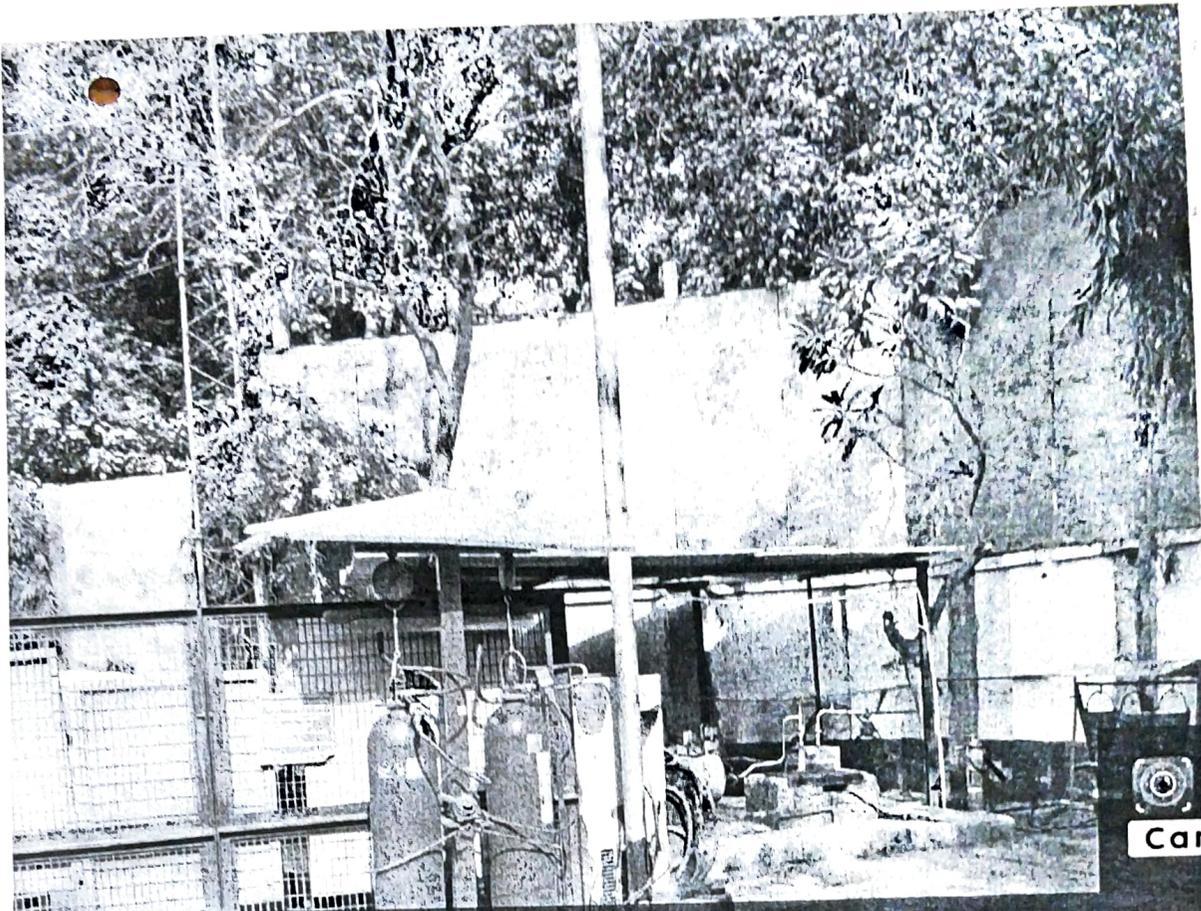
**M3RX+75V, Mangol Pur Kalan, Mangolpuri, New Delhi, Delhi
110083, India**

**Latitude
28.69044779°**

**Local 02:42:46 PM
GMT 09:12:46 AM**

**Longitude
77.09758325°**

**Altitude 12.83 meters
Thursday, 09.02.2023**



GPS Map
Camera Lite

M3RX+75V, Mangol Pur Kalan, Mangolpuri, New Delhi, Delhi
110083, India

Latitude

28.69039284°

Local 02:44:15 PM

GMT 09:14:15 AM

Longitude

77.09767325°

Altitude 12.83 meters

Thursday, 09.02.2023



 **GPS Map**
Camera Lite

M3RX+75V, Mangol Pur Kalan, Mangolpuri, New Delhi, Delhi
110083, India

Latitude

28.69041839°

Local 03:47:36 PM

GMT 10:17:36 AM

Longitude

77.09764798°

Altitude 12.83 meters

Thursday, 09.02.2023



DELHI POLLUTION CONTROL COMMITTEE

Air Laboratory

5th Floor I.S.B.T. Building Kashmiri Gate Delhi-6

visit us at : <http://dpccomms.nic.in>

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Noise Monitoring Report

Result No-N/22-23/12/ 915

Date:- 14/02/2023

1. Name & Address of the Unit : M/s. IGL-CNG Filling Station,
Mangolpuri, Outer Ring Road,
Delhi-110083.
2. Date of Monitoring : 09/02/2023
3. Time of Monitoring : 3:40 PM

RESULT

S.No	Location	Noise Level	Remarks
1	Ambient Noise Level at rear side of the unit in Leq dB (A)	62.5	Non-operational condition
2	Ambient Noise Level at rear side of the unit in Leq dB (A)	66.0	Operational with CNG Compressor connected with 215 BHP Engine
3.	Ambient Noise Level at rear side of the unit in Leq dB (A)	66.4	Operational with CNG Compressor connected with 450 HP Electric Motor

Note:

- The premises is used as CNG Filling Station.
- The unit has two CNG compressor, one of 2400 m³/hr capacity connected with 450 HP Electric Motor and one of 1200 m³/hr capacity connected with 215 BHP Engine bearing engine no. 8700600 with stack height 2.0 m above from acoustic enclosure.
- Both CNG compressor are installed in individuals acoustic enclosure at rear side in the premises
- Noise Monitoring was conducted in compliance of NGT order in O.A. No. 450/2021 dated 28/01/2022, in presence of the official of DPCC, D.M. Office Kanjhawala and representative of IGL.
- The Ambient Air Quality Standards in Respect of Noise as mentioned in The Environment (Protection) Rules, 1986 Schedule III is land use based, so assessment of ambient Noise Level shall be done, keeping in view the land use of the area.

Incharge Air Lab

Nandita Moitra

Scientist 'D'

Dr. Nandita Moitra

Scientist 'D'

A.E.E

Dr. Nandita Moitra